

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**CAUSE LIST (VACATION BENCH)**  
**COURT NO. 2**  
**FARIDKOT HOUSE**

**Date: 15<sup>th</sup> June, 2015**  
**TIME: 10.30 A.M.**

**HON'BLE MR. JUSTICE U. D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>FOR ADMISSION</b>			
1.	M.A. No. 620/2015 in Original Application No. 35(T <sub>HC</sub> )/2014	Ganpat Ram Mirdha  Vs. State of Rajasthan & Ors.	Mr. S.A. Zaidi, Adv. & Ms. Gulnaz Parveen, Adv. for Applicant in Misc. Application
2.	M.A. No. 621/2015 & M.A. No. 622/2015 in Original Application No. 34 (T <sub>HC</sub> )/2014	Digvijay Singh  Vs. The State of Rajasthan & Ors.	Mr. Hemant Dutt, Adv. for Applicant in M.A. No. 621/2015 Mr. Vikas Balia, Adv. for Applicant in M.A. No. 622/2015
3.	M.A No. 616/2015 in O.A No. 94/2013	Vikrant Kumar Tongad  Vs. DMRC	Mr. Jitender Bharadwaj, Adv. for Applicant in Misc. Application
4.	Original Application No. 244/2015	National Industrial Corporation Limited  Vs Krishan Kant Singh & Ors.	Mr. A.A. Aron, Adv. for the Applicant
5.	Appeal No. 61/2015 (M.A. No. 625/2015)	Alps Industries Ltd.  Vs. UPPCB & Anr.	Ms. Antima A Bazaz, Adv. for the Appellant
6.	R.A. No. 14/2015 in Original Application No. 521/2014	Om Dutt Singh & Anr.  Vs. State of Uttar Pradesh & Ors.	Ms. Parul Gupta, Adv. for the Applicant
7.	M.A. No. 618/2015 in Original Application No. 21/2014	Vardhaman Kaushik  Vs Union of India & Ors.	Mr. Gyan Prakash, Applicant in person in M.A. No. 618/2015
<b>AFTER NOTICE</b>			
8.	M.A No. 581/2015 & M.A. No. 631/2015 in Original Application No. 21/2014	Vardhaman Kaushik  Vs Union of India & Ors.	Ms. Shilpi Jain, Adv. for Applicant in M.A. No. 581/2015 & M.A. No. 631/2015  Ms. Panchajanya Batra Singh, Adv. for R- 1 Ms. Savitri Pandey, Adv. for State of U.P.
<b>FOR HEARING</b>			
9.	Original Application No. 10/2015 (M.A No. 27/2015)	Indian Council for Enviro-legal Action  Vs National Ganga River Basin Authority & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Mr. A.K. Prasad, Adv. for R -1 Mr. Rahul Verma, Adv. for R – 2 Ms. Alpana Poddar, Adv. for R – 3 Mr. Gaurav Dhingra, Adv. for R – 4 Ms.Panchajanya Batra Singh, Adv. for R–5

10.	R.A No. 13/2015 in Original Application No. 35/2015 (M.A. No. 613/2015) & (M.A. No. 626/2015)	M/s D.S.M. Sugar Distillery Division, Asmoli  Vs Shailesh Singh & Ors.	Mr. Mahesh Shrivastava, Adv. for Applicant Mr. Shailesh Singh in person in M.A. No. 613/2015 & 626/2015  Mr. Yash Pal, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R – 2 & 3 Mr. Rajkumar, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 & 6
11.	Appeal No. 32/2015 (SZ)	Vadamugam Kangayempalayam Vs. MoEF	

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)